

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.08.2024

ORDER NO. 109 of 2024

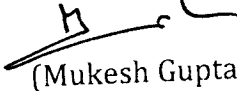
Hon'ble President is pleased to partially modify the roster order no. 107 of 2024 for **CESTAT, Mumbai** from **09.09.2024** to **13.09.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 09.09.2024 to 13.09.2024	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar